

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 602 of 2020**

**IN THE MATTER OF:**

**Vipul Dilip Shah & Anr.**

**...Appellants**

**Versus**

**Parinee Developers Pvt. Ltd.,**

**Through IRP Mr. Subhash Chandra Modi & Anr.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with**

**Mr. Chandra Prakash and Mr. Aditya Shankar, Advocates.**

**For Respondent:**

**O R D E R**

**(Virtual Mode)**

**22.07.2020** At request of Learned Counsel for the Appellant, the matter is adjourned to **24<sup>th</sup> July, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

Basant B./ nn.